Annexure-3

Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 12th March 2025

663,590,191.92

58,912,068.00

27,269,688,424.87

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Details of claim received Details of claim admitted Amount of any mutual Amount of contingent Amount of claim not Amount of claim under dues, that Remarks, if any Amount covered by Amount covered % of voting admitted verification may be set-Date of receipt Amount claimed Amount of claim admitted Nature of claim related security interest by guarantee share in CoC party? Term Loan, Cash 21,646,137,527.68 21,646,137,527.68 21,646,137,527.68 No 79.38% 04-Apr-24 Credit, WCTL, FITL 28-Mar-24 3,206,751,299.62 3,206,751,299.62 Term Loan, FITL 3,206,751,299.62 No 11.76% Term Loan, FITL & 04-Apr-24 1,694,779,935.57 1,694,297,337.65 1,694,297,337.65 6.21% 482,598.00 Other Charges

2.43%

0.22%

100.00%

482,598.00

No

No

58,912,068.00

58,912,068.00

(Amount in ₹)

Note: Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.

28-Mar-24

18-Mar-24

663,590,191.92

58,912,068.00

27,270,171,022.79

663,590,191.92

27,269,688,424.87

Term Loan, FITL

58,912,068.00 Overdue Charges

Name of creditor

Total

1 Edelweiss Asset Reconstruction Company Limited

No.

2 Bank of India

3 Union Bank of India

4 The Karur Vysya Bank Ltd

5 Srei Equipment Finance Limited